

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 130
78(ND)/2016

IN THE MATTER OF:

Bahl Paper Mills Ltd. & Ors.

.... Petitioner/Applicant

v.

M/s. Manila Resorts Pvt. Ltd. & Ors.

.... Respondent

Under Section 397/398

Order delivered on 21.02.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner


Mr. Virender Ganda, Sr. Adv. with Mr. Rakesh Kumar,
Ms. Chetna Bisht, Mr. Aashish Khattar & Ms. Aastha,
Advs.

For the Respondent


Mr. Peeyoosh Kalra & Ms. Sona Babbar, Advs. For R-1
Mr. S. Janani & Mr. Nishant Kumar, Advs. For R-2
Mr. Robin R. David, Mr. Febin M Varghese & Mr.
Dhiraj Philip, Advs. for R-3

ORDER

List before the Regular Bench on 27.03.2019.


Sd/-

(S.K MOHAPATRA)
MEMBER (TECHNICAL)


Sd/-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

21.02.2019
Ritu Sharma